

Sl. No.	Category of creditor	Summary of claims received		Summary of claims provisionally admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors								1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								2	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	₹ 6,33,86,863	3	₹ 7,83,540,000	-	₹ -	₹ 6,26,03,323	3	
5	Operational creditors (Workmen)								4	
6	Operational creditors (Employees)	25	₹ 62,77,378	23	₹ 12,14,312	-	₹ -	₹ 50,63,066	5	
7	Operational creditors (Government Dues)	1	₹ 1,07,418	0	₹ -	-	₹ -	₹ 1,07,418	6	
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	₹ 5,69,84,088	1	₹ 3,95,78,452	-	₹ -	₹ 1,74,05,636	7	
9	Other creditors, if any, (other than financial creditors and operational creditors)								8	
Total		36	₹ 12,67,55,727	41	₹ 15,76,304			₹ 8,51,92,443	9	

SIRADDHA HEALTH & FITNESS PVT. LTD.

MANISH GUPTA
 Insolvency Resolution Professional
 Insolvency No. 1881/2017 dated 19/10/2017

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022

List of secured financial creditors (SFC) belonging to any class of creditors (Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim provisionally admitted		Whistle blower related party?	% of voting share in CoC	Amount of claims not admitted	Amount of claim under verified on	Remarks, if any
		Date of receipt	Amount claimed		Name of claim	Amount covered by security interest					
1	NIL										
	Total										


SHRADDHA HEALTH & FITNESS PVT. LTD.

Yogesh Gupta
YOGESH GUPTA
 Insolvency Resolution Professional
 IBI Regn. No. IBI/191/P00349/2017-18/19650

Annexure-2
Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on 20.11.2022
List of unsecured financial creditors belonging to any class of creditors
 (Amount in ₹)

Sl No.	Name of creditor	Details of claim received			Details of claim admitted			Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee								
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

SHRADDHA HEALTH & FITNESS PVT LTD.


YOGESH GUPTA
 Insolvency Resolution Professional
 IBI Regn. No. IBI/ IPH-P00349/2017-18/10650

Annexure - 5

Name of the corporate debtor: **Shradha Health and Fitness Private Limited**; Date of commencement of CIRP: **28.10.2022**; List of creditors as on: **20.11.2022**

List of operational creditors (Workmen)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted (Provisionally)		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim					
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Total									

Annexure - 6

Name of the corporate debtor: **Shradha Health and Fitness Private Limited**; Date of commencement of CIRP: **28.10.2022**; List of creditors as on: **20.11.2022**

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted (Provisionally)		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim					
1	NIL	Ajit Singh	11-11-2022	1,05,223	1,05,223	-	-	-	-	-	-
2	NIL	Anrit Akshay	11-11-2022	22,57,037	-	-	-	-	22,57,037	-	-
3	NIL	Anjan Kumar Vishwakarma	10-11-2022	4,46,883	4,46,883	-	-	-	-	-	-
4	NIL	Anubha Sinha	11-11-2022	28,06,029	-	-	-	-	-	-	-
5	NIL	Aryam	10-11-2022	12,655	12,655	-	-	-	28,06,029	-	-
6	NIL	Chesna Devi	10-11-2022	2,500	2,500	-	-	-	-	-	-
7	NIL	Jeagan Thana	10-11-2022	33,306	33,306	-	-	-	-	-	-
8	NIL	Karisma Kulu	10-11-2022	1,03,271	1,03,271	-	-	-	-	-	-
9	NIL	Kundan Singh	10-11-2022	10,000	10,000	-	-	-	-	-	-
10	NIL	Manshuwar Bedia	10-11-2022	14,000	14,000	-	-	-	-	-	-
11	NIL	Manish Kumar	10-11-2022	45,094	45,094	-	-	-	-	-	-
12	NIL	Nilima Gupta	10-11-2022	6,000	6,000	-	-	-	-	-	-
13	NIL	Pratik Kumar	11-11-2022	23,491	23,491	-	-	-	-	-	-
14	NIL	Prithi Kujur	10-11-2022	6,000	6,000	-	-	-	-	-	-
15	NIL	Purnav Kumar	10-11-2022	12,000	12,000	-	-	-	-	-	-
16	NIL	Pyare Lal Thakur	10-11-2022	15,000	15,000	-	-	-	-	-	-
17	NIL	Ranjan Kachhap	10-11-2022	12,000	12,000	-	-	-	-	-	-
18	NIL	Sachidanand Singh	10-11-2022	96,955	96,955	-	-	-	-	-	-
19	NIL	Sheela Devi (w/o Lt. Amarjeet Ram)	11-11-2022	31,434	31,434	-	-	-	-	-	-
20	NIL	SMA Warsh Sid	10-11-2022	1,80,000	1,80,000	-	-	-	-	-	-
21	NIL	Sumant Karandina	10-11-2022	17,500	17,500	-	-	-	-	-	-
22	NIL	Small Turkey	10-11-2022	7,000	7,000	-	-	-	-	-	-
23	NIL	Surajdev Kumar Das	10-11-2022	11,000	11,000	-	-	-	-	-	-
24	NIL	Susila Kumar	10-11-2022	15,000	15,000	-	-	-	-	-	-
25	NIL	Vikash Kumar	10-11-2022	8,000	8,000	-	-	-	-	-	-
		TOTAL		62,77,378	12,14,312				50,63,066		

SHRADHA HEALTH & FITNESS PVT. LTD.

(Signature)

YOGESH GUPTA
Insolvency Resolution Professional
IBBI Regn. No. IBBI/DP/PA/00349/2017-18/18650

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022


Sl. No.	Details of Claimant		Details of claim received		Amount Admitted Provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed											
1	Provident Fund	Regional Provident Fund Commissioner		1,07,418		Unsecured								1,07,418	
	Total			1,07,418										1,07,418	

Annexure -8

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022
List of operational creditors (Other than Workmen and Employees and Government Dues)


Sl. No.	Name of creditor	Details of claim received			Details of claim admitted (Provisionally)										Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted				
1	A.K. TELECOM	11-11-2022	29,488	-	SUPPL Y/SERVICES	-	-	NO	NIL	-	-	-	-	29,488		
2	ALTUS FITNESS SOLUTION	11-11-2022	1,73,836	-	SUPPL Y/SERVICES	-	-	NO	NIL	-	-	-	-	1,73,836		
3	PRUDIGE POINT	11-11-2022	6,19,264	-	SUPPL Y/SERVICES	-	-	NO	NIL	-	-	-	-	6,19,264		
4	JN Hotels Private Limited	08-11-2022	5,61,61,480	-	RENTAL INCOME	-	-	NO	NIL	-	-	-	-	1,65,83,028		
	TOTAL		5,69,84,088	3,95,78,452										1,74,05,636		

SHRADDHA HEALTH & FITNESS PVT. LTD.


YOGESH GUPTA
Insolvency Resolution Professional
IBBI Regn. No. IBBI/IN/PN-P00349/2017-18/10650

Name of the corporate debtor: **Shradha Health and Fitness Private Limited**; Date of commencement of CIRP: **28.10.2022**; List of creditors as on: **20.11.2022**
 List of other creditors (Other than financial creditors and operational creditors)
 (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted (Proportionally)		Whether related party?	Amount of claim outstanding	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee						

SHRADHA HEALTH & FITNESS PVT. LTD.

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